

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

37) APPEAL/32(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: VALMON REAL ESTATE PRIVATE LIMITED

Vs.

Registrar of Companies - Mumbai

UNDER SECTION 252 (3) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **31.03.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)